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(2025) 12 SIK CK 0071 Sikkim HC

Case No: Writ Petition (C) No. 47 Of 2025

Dr. Manoj Kumar Sarda And

Others

APPELLANT

Vs

Government Of Sikkim And

Others

RESPONDENT

Date of Decision: Dec. 8, 2025

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: Lahang Limboo, Thinlay Dorjee Bhutia, Pema Bhutia

Final Decision: Disposed Of

Judgement

Meenakshi Madan Rai, J

Learned Counsel for the Petitioners submits that he seeks to withdraw the instant Petition.

Learned Government Advocate for the Respondents No.1 to 3 has no objection to the submissions put forth by Learned Counsel for the Petitioners.

Respondents No.4, 5 and 6 are unrepresented either in person or though Counsel.

In view of the submissions advanced by Learned Counsel for the Petitioners this Writ Petition stands disposed of as withdrawn.

Pending applications, if any, also stand disposed of.